

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/703/2015

Dated: 01/07/2019

Between

A. Subba Rao,
S/o. Late A. Satyanarayana,
Aged about 69 years,
Occ: Income Tax Officer (HQ) (Retd.),
O/o. Commissioner of Income Tax, Rajahmundry,
R/o. H.No.45-257/1/2B, St.No.4,
Shirdi Nagar Colony, Uppeguda,
East Anand Bagh, Malkajgiri Post,
Hyderabad - 500 040.

... Applicant

AND

1. Union of India rep. by its Secretary,
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi.
2. The Central Board of Direct Taxes,
Rep. by its Chairman,
North Block, New Delhi.
3. The Chief Commissioner of Income Tax (CCA),
10th floor, B-Block, I.T. Towers, A.C. Guards,
Hyderabad - 500 004.
4. The Commissioner of Income Tax,
Rajahmundry, East Godavari District.

... Respondents

Counsel for the Applicant

: Dr. A. Raghu Kumar

Counsel for the Respondents

: Mrs. K. Rajitha, Sr. CGSC

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

{Per Hon'ble Mr. B.V. Sudhakar, Member (Admn.)}

Learned counsel for the applicant submits that the applicant has expired. He, therefore, seeks permission of this Tribunal to withdraw the O.A. Permission accorded. The O.A. is dismissed as withdrawn. No order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

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